

CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. Mohammad T Asim  
COURT 48 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 28-09-2020  
S.No. Case Type Case No. Title Name of  
Advocate

HEARING

1 SPL CASE CBI 100016/2019 C.B.I., A.C.B.

Vs

Prashant Vasant Mane and other

SPP SPP

Amrish Pandey

HEARING BEFORE CHARGE

2 SPL CASE CBI 100021/2019 CBI ACB

Vs

Lalit Laxman Singha and others

3

SPP Amrish

Pandey

1/

CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. Mohammad T Asim  
COURT 48 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 29-09-2020  
S.No. Case Type Case No. Title Name of  
Advocate  
(Urgent Cases)  
EVIDENCE PART HEARD  
1 SESSIONS CASE 100082/2009 State of Maharashtra SCB  
Vs  
Kavita Dal Joshi  
SPP S.A.  
Wankhade  
2 SESSIONS CASE 100300/2009 State of Maharashtra S. S.  
Branch P Stn S C B  
Vs  
Gaus Rahman Khan 8 others  
SPP S.A.  
Wankhade  
COMPLIANCE  
3 SPL CASE CBI 100116/2010 CBI ACB MUMBAI  
Vs  
Manjit Singh Bali and Others  
SPP Amrish  
Pandey  
Pasbola A1  
Jambaulikar  
A23  
REPLY/SAY  
4 SPL CASE CBI 100057/2017 CBI  
Vs  
ASHOK V. NAYAK AND  
ANOTHER  
SPP Amrish  
Pandey  
( Main Matter REMAND APPLN CBI/0100431/2017)  
Sub Matter: SPL CASE CBI/0100023/2018  
5 SPL CASE CBI 100023/2018 CBI, ACB  
Vs  
Ashok Venkatesh Nayak  
SPP Amrish  
Pandey  
( Main Matter SPL CASE CBI/0100057/2017)  
1/1

IN THE COURT OF HHJ Shri. Mohammad T Asim  
COURT 48 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 30-09-2020  
S.No. Case Type Case No. Title Name of  
Advocate

EVIDENCE

1 SPL CASE CBI 100004/2010 State CBI ACB MUMBAI  
Vs

Sarabjot Singh Others

SPP Amrish

Pandey

REPLY/SAY

2 SPL CASE CBI 100024/2019 CBI, ACB

Vs

Shyاملendu Kumar Das and

others 3

SPP Amrish

Pandey

1/1

CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. Mohammad T Asim  
COURT 48 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-10-2020  
S.No. Case Type Case No. Title Name of

Advocate

(Urgent Cases)

HEARING

1 SPL.CASE 100032/1987 State

Vs

S. Shankar Narayanan dead ors

SPP Amrish

Pandey

Adv.

Mangaonkar

accd 2

ARGUMENTS

2 SPL CASE CBI 100061/2012 The State CBI ACB Mumbai

Vs

Kripa Sagar Das and another

SPP Amrish

Pandey

3 CRI APPEAL 100122/2017 M. Amin Mustafa @ Amiruddin

Mustafa @ MA 348/17 @ BA

261/17- Appellant

Vs

Central Bureau of Investigation Spl.

Crime Br. and State of Maharashtra

- Respondent

Mohammad

Shine K.

SPP Amrish

Pandey

4 CRI APPEAL 100123/2017 Vishwajeet Singh Ram Singh

Jadon@MA-349-17,BA-262-17-Aplnt.

Vs

Central Bureau of Investigation and

State of Maharashtra-Respdt.

Mahesh B.

Sabnis, Dimple

K. Shah

SPP Amrish

Pandey

HEARING

5 SPL CASE CBI 100113/2017 The State of CBI, ACB

Vs

Dharmendra Pratap Harendra

Pratap Singh and anoher 1

SPP Amrish

Pandey

EVIDENCE PART HEARD

6 SPL CASE CBI 100011/2012 The State CBI ACB MUMBAI

Vs

Ramchandra Govinda Naik and Ors.

SPP Amrish

Pandey

1/1

CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. Mohammad T Asim  
COURT 48 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 03-10-2020  
S.No. Case Type Case No. Title Name of  
Advocate

(Urgent Cases)

DEFENCE EVIDENCE

1 SPL.CASE 100018/2002 State

Vs

P. N. Murlidharan Pillai

SPP Amrish

Pandey

Adv.

Shingnapurkar

ARGUMENTS

2 CRI APPEAL 100007/2017 Suraj Mohan Kapoor@MA-  
15/17,BA-20/17-

Vs

Central Bureau of Investigation-

Respdt.

Prashant Goyal

SPP Amrish

Pandey

3 CRI APPEAL 100205/2017 Suraj Mohan Kapoor@MA 586-  
17,BA 421-17-Aplnt.

Vs

Central Bureau of Investigation-

Respdt.

Prashant Goyal

SPP Amrish

Pandey

4 CRI APPEAL 100219/2017 Rajula Chandrakant Mehta  
@MA614-17,BA-451-17-

Appellant / Org. Accu. No. 2

Vs

The State - CBI ACB -

Respondent

S. R. Wani

SPP Amrish

Pandey

REPLY/SAY

5 SPL CASE CBI 100104/2010 The State CBI ACB MUMBAI

Vs

Rajeshkumar Motilal Gupta and

Others

SPP Amrish

Pandey

1/1